

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Surana Power Ltd**

PETITION NUMBER : **CP(IB)/646(CHE)/2017**

APPLICATION NUMBER : **a) IA(IBC)/1146(CHE)/2024
b) IA(IBC)/1207(CHE)/2024**

ORDER

13.a. IA(IBC)/1146(CHE)/2024 IN CP(IB)/646(CHE)/2017

Ld. Counsel Mr.Nayan Mahar for the Applicant.

This IA has been filed to take on record the 21st Progress Report dated April 19 2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1146(CHE)/2024 is accordingly disposed off.

13.b. IA(IBC)/1207(CHE)/2024 IN CP(IB)/646(CHE)/2017

Ld. Counsel Mr. Nayan Mahar for the Applicant.

In this Application the applicant sought condonation of delay of 4 days in filing the 21st Progress report. The reasons for delay are given in para 4 of the Application.

In view of the above, the delay is condoned and the report be taken on record.

IA(IBC)/1207(CHE)/2024 is disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk